

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 13.09.2022

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3318 of 2022 in Contempt Case (AT) No. __ 2022 in Comp. App. (AT) (Ins) No. 1003 of 2020	Union Bank of India Vs. Sarveshwar Creations Pvt. Ltd. Through Liquidtor	Ekta Choudhary
2.	I.A. No. 3317 of 2022 in I.A No. __ 2022 in Comp. App. (AT) (Ins) No. 918 of 2022	Wave Megacity Centre Pvt. Ltd. Vs. __	Krishnamohan Menon
3.	I.A. No. 3316 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Isolux Corsan India Engineering & Construction Pvt. Ltd. Vs. Shailesh Verma	Abhinav Mishra
4.	I.A. No. 3319 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Excise and Taxation Department Vs. Ashok Kumar	Hemant Gupta

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By order
-sd/-
Assistant Registrar